

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 19 OF 2017 & IA NO. 325 OF 2017  
APPEAL NO. 20 OF 2017**

**Dated: 8<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**ANSAL API** **.... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh  
Ms. Ritika Singhal  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Umesh Prasad  
Mr. Mohit Rai for R-1

Ms. Alka Agrawal for R-2

**APPEAL NO. 20 OF 2017**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh  
Ms. Ritika Singhal  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Umesh Prasad  
Mr. Mohit Rai for R-1

Mr. Kumar Mihir for R-2

## **ORDER**

I.A. No. 325 of 2017 (for delay in filing reply) is allowed.

As agreed by learned counsel for the parties, list these matters for hearing on **20.12.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
*ts/ss*

**(Justice Ranjana P. Desai)**  
**Chairperson**